NEUTRAL CITATION

undefined

IN THE HIGH COURT OF GUJARAT AT AHMEDABAD

CRIMINAL MISC.APPLICATION (FOR EXTENSION OF PAROLE LEAVE) NO. 1 of 2026
In R/SPECIAL CRIMINAL APPLICATION NO. 6916 of 2025

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MEHBUB YAKUB MITHA @ POPA SHAIKH
Versus
STATE OF GUJARAT & ORS.

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Appearance:
MR DIPAK H SINDHI(5710) for the PETITIONER(s) No. 1
PUBLIC PROSECUTOR for the RESPONDENT(s) No. 1

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CORAM:**HONOURABLE MR.JUSTICE D.N.RAY**

Date : 17/11/2026

IA ORDER

List on 10.12.2026. The parole leave granted earlier is extended till the said date.

(D.N.RAY,J)

ANIRUDH OJHA

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